

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/258/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
Member, MACT, Barpeta.

Dated Guwahati, the 12th January 2021

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(B)/ 20, dated 11.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.01.2021 along with station leave permission from the morning of 13.01.2021 till the morning of 19.01.2021, has been granted. The District and Sessions Judge, Barpeta and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-90/1996/259-A, dated 12.1.2021

Copy to:

1. The District and Sessions Judge, Barpeta.
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Sd/-